

**GOVERNMENT OF INDIA
CULTURE
LOK SABHA**

UNSTARRED QUESTION NO:232
ANSWERED ON:02.08.2011
MONUMENTS IN ORISSA
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Will the Minister of CULTURE be pleased to state:

- (a) whether many historical monuments in the State of Orissa are in dilapidated conditions and have been illegally occupied;
- (b) if so, the details thereof, monument-wise; and
- (c) the steps taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF HOUSING AND URBAN POVERTY ALLEVIATION AND MINISTER OF CULTURE (KUMARI SELJA)

(a) & (b) Part of the area of following four centrally protected monuments in Orissa are illegally occupied:

1. Barabati Fort, Cuttack
2. Sisupalgarh; Bhubaneswar
3. Khandagiri & Udayagiri Cave, Bhubaneswar
4. Chaudwar Fort, Chaudwar, District Cuttack

(c) FIRs have been lodged. The Archaeological Survey of India is in continuous coordination with the State Government and district authorities in the matter and there are also cases in the Honourable High Court of Orissa for removal of such encroachments.